

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 211
1(ND)/2014

IN THE MATTER OF:

M/s. Servsystem Pvt. Ltd. & Ors.

...

Applicant/Petitioner

Versus

**M/s. Rose Serviced Apartments (India) Pvt. ...
Ltd. & Ors.**

Respondent

Under Section: 397/398

Order delivered on 16.03.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 09.06.2023.



COURT OFFICER